

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 288 of 2013 & IA No. 425 of 2014

Dated : 18th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Wardha Power Company Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Hasasn Murtaza &
Ms. Malaika Prasad for R-1

ORDER

Learned counsel for the parties seek adjournment on the ground that the matter is in the advanced stage of settlement. Accordingly, the matter is adjourned for reporting on settlement for **6th January, 2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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